

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1498(KB)2019
IA(I.B.C)/647(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	K.C INDUSTRIES VS PEARSON DRUMS & BARRELS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Lokenath Chatterjee, Adv.] For the Corporate Debtor
Mr. Jaydeb Ghorai, Adv.]
Mr. Suman Chatterjee, Adv.]
Mr. Diptesh Ghorai, Adv.]

Mr. Rahul Parasrampurua, PCS] For the applicant
Mr. Anand Rai, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **18.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.